

Defective Case Register from 2025-04-29 to 2025-04-29

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-FAO/16504/2025	GIRIJA PRASAD DUTTA	2025-04-29	1. Period of Delay 63 days delay
2	D-CMP/17274/2025	SATYA NARAYAN MISHRA 4	2025-04-29	Authentication Fee of Rs.9.90 not Paid.
3	D-ABLAPL/12810/2025	LALATENDU PAL	2025-04-29	1. Page no-1 to 6 of the application is not notarized. 2. Affidavit is not properly done 3. Name Of The Filing Advocate Not In Capital Letters In The application
4	D-WP(C)/16120/2025	DILLIP KUMAR MOHAPATRA	2025-04-29	1. Annexure - 3 not exhibited and not page marked
5	D-ABLAPL/12723/2025	AKSHAYA KUMAR SAHOO	2025-04-29	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1.U/S. of BNSS Act not mentioned correctly in Assessment Slip. 2. Provision of Law not correctly furnished in the Cause Title as well as page No.4. 3. Annexure-1 not attested.
6	D-WP(C)/16116/2025	DILLIP KUMAR MOHAPATRA	2025-04-29	1. Sl. no. 2 not correctly furnished in affidavit.
7	D-WA/15006/2025	MAMATA MISHRA	2025-04-29	Put up for SR after filing. of C copy of impugned order
8	D-BLAPL/12839/2025	KALU CHARAN SWAIN	2025-04-29	i) C. fee Rs-3/- and Adhesive stamp Rs-29/- are not filed in affidavit. ii) Connected cases no not furnished in reference certificate.
9	D-WP(C)/17326/2025	SRIKAR KUMAR RATH	2025-04-29	.Receipt Showing Serv. copy To cg not Filed.
10	D-BLAPL/12716/2025	PRASANTA KUMAR SAHOO	2025-04-29	i) Petitioner no. 6 not signed in V. nama. ii) LTI of Dilawal Shiekh not attested by Jail authority.
11	D-ABLAPL/12690/2025	AMBARISH MEKAP	2025-04-29	1. Affidavit not done in proper format .
12	D-WP(C)/14989/2025	RAJESH RANJAN SAHOO	2025-04-29	1. Address Of Opp. Party No.2. Not Mentioned In The Cause Title.
13	D-ABLAPL/12756/2025	BIJAY KUMAR BEHERA	2025-04-29	affidavit not done in proper format .
14	D-WP(C)/17321/2025	SRIKAR KUMAR RATH	2025-04-29	Date of copy of movement order vide annex-1 not tally with Index. Annex-6 not tally with petition copy and Index. 2. Receipt Showing Serv. copy To cg not Filed.
15	D-RPFAM/17088/2025	SIVA SANKAR CHAINI	2025-04-29	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
16	D-BLAPL/12808/2025	RITURANJAN CHHOTARAY	2025-04-29	23-NOMENCLATURE NOT CORRECTLY FURNISHED .

				This may be registered as CRLA .
17	D-ABLAPL/12731/2025	SASANKA SEKHAR SATAPATHY	2025-04-29	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. The name of the BNSS not mentioned correctly in Assessment Slip. 2. The copy of order in ABLAPL No. 2853/2025 disposed of on 20.03.25 not furnished.
18	D-ABLAPL/12759/2025	PRASANT KUMAR BARIK	2025-04-29	.Petition not correctly addressed to Honorable Court
19	D-RPFAM/17087/2025	TAPAN KUMAR KAMILA	2025-04-29	Put up for S.R after filing of the C.Copy of the impugned judgment.
20	D-CRLA/12527/2025	BUDHIRAM DAS	2025-04-29	Put for S .R after redacting the name of informant from appeal memo
21	D-BLAPL/12806/2025	AMIYA KUMAR CHHATOI	2025-04-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.C. FEE RS. 50/- TO BE PAID ON V.NAMA .
22	D-ABLAPL/12773/2025	AMLAN SHAKTI PAUL	2025-04-29	1-page nos. 11 and 14 not legible.2-Year of the P.S.case no.and G.R. case no.not correctly furnished in cause title and prayer
23	D-CMP/15801/2025	SUDHANSU SEKHAR JENA	2025-04-29	1.Annexure-1 not Page marked.2.Annexure-4 has not been marked.3.H.C.B.A Fee of Rs. 50/- not affixed on the Vakalatnama.4The discrepancy in the name of O.P No-6 be reconciled.5.Date of order mentioned in the Prayer Portion be corrected.
24	D-CONTC/15112/2025	PITAMBAR PANDA	2025-04-29	ORDER PASSED IN W.P(C) NO. 6136 OF 2023 BE ATTACHED WITH THIS CASE
25	D-ABLAPL/12825/2025	SABANA KHATUN	2025-04-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Brajendra kumar Sa is not party in petition but he has done an affidavit and declaration.
26	D-WP(C)/15351/2025	ALOK KUMAR MOHAPATRA	2025-04-29	1-COURT FEE IS DEFICIENT. 1.Rs 18.00 to be filed.2.Name of petitioners not correctly furnished in Index,Synopsis,Date chart,Affidavit and V.Nama.
27	D-CONTC/15396/2025	SUNIL KUMAR PANDA	2025-04-29	17-REFERENCE CERTIFICATE NOT FURNISHED.
28	D-WP(C)/15568/2025	PRAFULLA KUMAR MOHAPATRA	2025-04-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure -4 not neat and legible.
29	D-WP(C)/15684/2025	SANDHYARANI PANI	2025-04-29	Age of the petitioner not mentioned in the cause title.Page 13 not neat.
30	D-ABLAPL/12814/2025	SANTOSH KUMAR SAMANTARAY	2025-04-29	Synopsis and Date chart not page marked in Index
31	D-ABLAPL/12750/2025	AMITAV TRIPATHY	2025-04-29	1.Signature on V.nama of o.p.5 does not tally with cause title

32	D-RSA/17273/2025	PRAMOD RANJAN BEHERA	2025-04-29	1. Valuation and C.Fee Payable not furnished in the Memo. of Appeal.2.C.Copy of Trial Court Judgment and Decree be filed.Put up for further S.R after rectification.
33	D-WP(C)/15573/2025	SANTOSH KUMAR SAMANTARAY, C.G.C.	2025-04-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. In prayer in place of, annexure -6, the impugned order dated 02.07.2024 marked as Annexure -5 shall not be quashed wrongly. 2. Page No 15 not neat and legible.
34	D- BLAPL/12794/2025	SUDHANSHU SEKHAR DASH	2025-04-29	1.Year of executaion not correctly furnished. 2..Receipt Showing Serv.copy To cg not Filed.
35	D-WP(C)/15941/2025	KAPILA CHARAN NAYAK	2025-04-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Paragraph not correctly furnished in declaration.2 page no 13 not legible.3H.B.A.F of Rs50/-not paid in V.nama.
36	D-WP(C)/15346/2025	GIRIJA PRASAD DUTTA	2025-04-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure-2 not legible.
37	D-WP(C)/15712/2025	BANAMALI SAHOO 1	2025-04-29	Date of copy of order not tally with Index.
38	D- CRLMC/12399/2025	RANJAN KUMAR ROUT	2025-04-29	20-VERNACULAR CERTIFICATE NOT FURNISHED.
39	D-MACA/16978/2025	NIRANJAN SINGH (1)	2025-04-29	1.Rs.3802/ payable paid Rs.20/ rest amount to be paid payable of court fee not correctly furnished
40	D-WP(C)/15805/2025	SANKAR PRAASAD PANI	2025-04-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos.9 to 16 not neat and legible.
41	D-WP(C)/15808/2025	DURGESH NARAYAN RATH	2025-04-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.40 41 42 45 46 81 82 and 86 not neat and legible.2. Paragraph no. not furnished on declaration.
42	D-WA/14794/2025	BIJAYA KUMAR NAYAK (3)	2025-04-29	1. Period of Delay 610 days delay 2.Authentication fee due on the Appellate Court Judgement Rs 2.25 /- not paid.
43	D-LPA/16800/2025	NIRANJAN PANDA	2025-04-29	The L.P.A. may not lie to the Hon Court as per section 100A C.P.C
44	D-FAO/16440/2025	KUNAL KUMAR SWAIN	2025-04-29	PAGE NOS. 13 16 30 31 38 NOT LEGIBLE
45	D- BLAPL/12720/2025	BIKASH KUMAR DASH	2025-04-29	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED

46	D-CRLMP/10948/2025	DEBASHIS ROUTRAY	2025-04-29	annexure -1 not filed
47	D-WP(C)/15809/2025	AMIT KUMAR SAA	2025-04-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.12 and 13 not neat and legible.2. Paragraph no. not furnished on declaration.
48	D-MACA/17136/2025	SANTOSH KUMAR MOHANTY	2025-04-29	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
49	D-WP(C)/15813/2025	ASHOK KUMAR PARIDA	2025-04-29	.Receipt Showing Serv.copy To cg not Filed.
50	D-CRLA/12604/2025	CHEERA RANJAN SATAPATHY	2025-04-29	Put up for S .R after redcting the name of informant from the appeal memo
51	D-CONTC/16694/2025	PITAMBAR PANDA	2025-04-29	ORDER PASSED IN W.P. (C) NO. 6136 OF 2023 BE ATTACHED TO THIS PETITION
52	D-CRLA/12418/2025	SARBESWAR SAHOO	2025-04-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 3 days delay.
53	D-CRLA/12678/2025	RABI NARAYAN MOHANTY	2025-04-29	1. Code Indicated but not correct 2. Impugned order furnished in I .A appears not correct .
54	D-CRLA/12576/2025	CHIRANJIB ROUT	2025-04-29	1. Mobile phone no. of one of the counsel not furnished in the vakalatnama . 2 . Date of judgement furnished in synopsis ,para -1 of appeal petition , prayer and two I .A appears not correct .
55	D-WP(C)/16565/2025	ATMAJIT MANMITH DAS	2025-04-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Petition not correctly addressed to Honorable Court
56	D-CONTC/14016/2025	ADV.	2025-04-29	As per annex.1 , all the ops. are not made parties in the cause title.
57	D-MACA/17282/2025	RAMANI RANJAN MOHANTY	2025-04-29	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 54 days 2. Court Fee Rs.7119/ payable paid Rs10/ rest amount to be paid
58	D-CRLMC/12202/2025	SUBASH CHANDRA PUSPALAKA	2025-04-29	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION

				.Petition not correctly addressed to Honorable Court
59	D-CONTC/15073/2025	ADV.	2025-04-29	Respondents no 54.55.and 56 repeated twice
60	D-ABLAPL/12867/2025	BYOMAKESH TRIPATHY	2025-04-29	Name of ops. not furnished in V.Nama.
61	D-CRLMC/10976/2025	JAYAKRISHNA MOHAPATRA	2025-04-29	1. Certified copy of annex- 1 not filed. 2. HBAWF fee Rs. 50/- to be paid.
62	D-WP(C)/15755/2025	DR. PRASANTA KUMAR MISHRA	2025-04-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per cause title , deponent not properly furnished address. 2.Second para of sl. no.19, in the petition not properly filled up. 3.Page nos. 86 88 93 94 96 97 99 111 112 113 114 117 118 and 175 not legible.4. Representation not filed but dispensing with filing of repr. mentioned in the I.A.
63	D-CRLA/12411/2025	BIPIN KUMAR NAYAK	2025-04-29	1. Code Wrongly indicated 2. Spi. G.R.Case mentioned in being aggrieved portion,instead of G.R.Case
64	D-CRLMC/11420/2025	PRAVAT KUMAR NAYAK	2025-04-29	1. Age of the petitioner in cause title not tally with affidavit. 2. Certified copy of annex-1 not filed. 3. Page nos. 12 and 13 not legible
65	D-WP(C)/16103/2025	AMIT KUMAR SAHOO	2025-04-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
66	D-CMAPL/16012/2025	ADV.	2025-04-29	Period of Delay 14 Days . 2.AU fee Rs 2.25 paisa not paid 3.Annexure -1 not properly page marked in index .
67	D-CRLREV/12494/2025	DURGA PRASANNA MISHRA	2025-04-29	1. Deficit A.EES of Rs .6.55 paisa to be paid . 2.Copy of Trial Court Judgement / Order Not filed .
68	D-CRLMC/11434/2025	SITANSHU KUMAR DEY	2025-04-29	1. Name and address not furnished on petitioner no.1 in V.nama. 2. Petitioner no.1 not executed in V. nama 3..Names In Capital Letters Of All The Signing Advocates Not Indicated 4.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The application 5.Name Of The Filing Advocate Not In Capital Letters In The Petition
69	D-WP(C)/15799/2025	SK. ZAFARULLA	2025-04-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the executants in the V.nama, not tally with signature.
70	D-ABLAPL/12729/2025	AMULYA RATNA PANDA	2025-04-29	1.The name of the petitioner as mentioned in Index, and Affidavit are not correct.
71	D-CRLA/12353/2025	MANAS KUMAR CHAND	2025-04-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Deficit A.Fee of Rs.14.25 to be paid.

72	D-CRLMC/11435/2025	SANJAY KUMAR PRADHAN	2025-04-29	.Name Of The Filing Advocate Not In Capital Letters In The Petition
73	D-WP(C)/17082/2025	BISWARANJAN MAHARATHA	2025-04-29	1. Age of the petitioner not tally in affidavit as well as declaration. 2..Subject Code incorrectly Mentioned
74	D-ABLAPL/12836/2025	ASIT KUMAR OTTA	2025-04-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.17 and 18 not neat and legible.
75	D-CONTC/15216/2025	SUBHASREE MOHANTY	2025-04-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
76	D-RPFAM/17119/2025	SARBESWAR BEHERA	2025-04-29	Being Aggrieved Paragraph be completely changed.
77	D-ABLAPL/12417/2025	KISHORE CHANDRA KAR	2025-04-29	1Occupation not correctly furnished in affidavit.
78	D-CRLMC/12055/2025	PRASANNA KUMAR MISHRA	2025-04-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. GR case number not correctly furnished in cause title of the I.A. petition.
79	D-WP(C)/13973/2025	SAROJ KUMAR PADHY	2025-04-29	Full Address of Resp no 2 not given
80	D-ABLAPL/12625/2025	SOUMYA RANJAN DAS	2025-04-29	Age of the petitioner not correctly furnished in the affidavit.
81	D-CRLA/9717/2025	CHAKRADHAR SINGH	2025-04-29	Put up for further S.R. after redacting the name of the informant and her husband from the appeal memo.
82	D-WP(C)/15502/2025	ANUPAM DASH	2025-04-29	Paragraph In Declaration of IA is not correct
83	D-WP(C)/15242/2025	NIRANJAN PANDA	2025-04-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 15-ALL PAPERS NOT PROPERLY SIGNED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
84	D-WP(C)/17341/2025	SRIKAR KUMAR RATH	2025-04-29	.Subject Code Not Furnished .
85	D-ABLAPL/12632/2025	BIBHUDUTTA SURYAVASI	2025-04-29	1-Petition not properly page marked.2-Vernacular certificate not furnished.
86	D-BLAPL/12813/2025	BIJAYA KUMAR RAGADA	2025-04-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Year of the F.I.R. under Annexure-1 does not tally with Date chart.2.Name of the title of the petitioner on V.nama does not tally with cause title.
87	D-WP(C)/16324/2025	PRASHANTA KUMAR NAYAK	2025-04-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 19 is Partly legible
88	D-WP(C)/15756/2025	ASHOK KUMAR SARANGI	2025-04-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 16 to 19 are not neat.
89	D-WP(C)/17255/2025	ATMAJIT MANMITH DAS	2025-04-29	.Petition not correctly addressed to Honorable Court
90	D- ABLAPL/12696/2025	SUSANTA KUMAR SAHU	2025-04-29	Index not properly page marked.
91	D- BLAPL/12812/2025	ARUN KUMAR ACHARYA	2025-04-29	1. Year of the rejection order under Annexure-2 not furnished in para-1 of the petition.2.As per rejection order under Annexure-2,the name of the Lower Court does not tally with cause title.
92	D-WP(C)/16372/2025	PRASHANTA KUMAR NAYAK	2025-04-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
93	D-WP(C)/15713/2025	LAXMIKANTA TRIPATHY	2025-04-29	1-COURT FEE IS DEFICIENT. Deficit Court fee of Rs.60/- not paid.Signature of serial no-14 not tally with cause title.
94	D-WP(C)/16639/2025	ANUP KUMAR MOHAPATRA	2025-04-29	Declaration para not properly filled up.
95	D-WP(C)/15496/2025	SUSANTA KUMAR JETHY	2025-04-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
96	D-WP(C)/16394/2025	PRAMOD KUMAR NAYAK	2025-04-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Fathers name of OP No 4 not furnished
97	D-WP(C)/16441/2025	SOUMYA JYOTI BISWAL	2025-04-29	1-HallogramRs 50/- to be paid on V nama
98	D-MACA/16777/2025	DEBASISH PATNAIK	2025-04-29	1.Period of Delay 5 days 2.Court Fee Rs.12500/payable paid Rs.12/ rest amount to be paid
99	D- ABLAPL/12743/2025	BISWAJIT MOHANTY	2025-04-29	1. FIR copy(Annexure-1) page no- 9 and 10 is not filled neat and legible
100	D- BLAPL/11937/2025	AJIT KUMAR RAUT	2025-04-29	1. As per cause title, C.T.Sessions Case No.143/2025 not mentioned in C. Copy of rejection order
101	D-WP(C)/15927/2025	ANNADA PRASAD MOHANTY	2025-04-29	Annexure 2 and 3 not legible.
102	D- BLAPL/12231/2025	AJIT KUMAR RAUT	2025-04-29	Page 10 not neat.
103	D-WP(C)/15924/2025	ANNADA PRASAD MOHANTY	2025-04-29	Annexure 2 and 3 not Legible.
104	D- ABLAPL/12803/2025	GOKULANANDA SAHU	2025-04-29	1. In synopsis and Paragraph -1 of the application G.R case is not furnished correctly.
105	D-MACA/16731/2025	ADAM ALI KHAN	2025-04-29	1. Period of Delay 8 days delay
106	D-WP(C)/16951/2025	SUSHANTA KUMAR JOSHI	2025-04-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Sl. no. 2 not correctly furnished in affidavit. 2. Page nos. 11 and 12 not legible

107	D-ABLAPL/12805/2025	PRAVASH CHANDRA JENA	2025-04-29	1.In Annexure -2 page-40 41 and 42 is not neat,clear and legible
108	D-CONTC/15214/2025	SUBHASREE MOHANTY	2025-04-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
109	D-RVWPET/17024/2025	SIDHANT DWIBEDI	2025-04-29	1.Code Not furnished in Index and cause title 2. date of disp. of not tally in Index.
110	D-RSA/17199/2025	MAHESWAR MOHANTY	2025-04-29	Date of Decree not mentioned in the Being Aggrieved Portion.
111	D-WP(C)/15974/2025	PRAFULLA KUMAR MOHAPATRA	2025-04-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 not neat.
112	D-MACA/16771/2025	DEBASISH PATNAIK	2025-04-29	1.D.C.F.of Rs-19988/ to be paid
113	D-RVWPET/17025/2025	SIDHANT DWIBEDI	2025-04-29	Code Not furnished in Index and Cause title 2.Date of disp. not tally in Index
114	D-CONTC/14948/2025	ADV	2025-04-29	1.Period of Delay 340 days
115	D-MACA/16780/2025	DEBASISH PATNAIK	2025-04-29	1.Court Fee Rs.12500/ payable paid Rs12 rest amount to be paid
116	D-RVWPET/17027/2025	SIDHANT DWIBEDI	2025-04-29	Code Not furnished in index and cause title 2.Date of disp. of not tally in index
117	D-ABLAPL/12736/2025	ALEKHA KUMAR SAHOO	2025-04-29	1. Date chart is not correct(Date of Occurrence is not correct.) 2.Page mark is not done as per index in the petition and annexure 3.Advocate name is not in capital letter in V nama
118	D-RVWPET/17023/2025	SIDHANT DWIBEDI	2025-04-29	1.Code Not indicated in index and cause title. 2.Date of disposed not tally in Index
119	D-MATA/17181/2025	MAHESWAR MOHANTY	2025-04-29	put up for S.R after filling of c copy
120	D-MACA/16782/2025	GIRIJA PRASAD DUTTA	2025-04-29	1. Period of Delay 121 days
121	D-MACA/16774/2025	DEBASISH PATNAIK	2025-04-29	1.D.C.F. of Rs14988/ to be paid
122	D-WP(C)/17331/2025	SRIKAR KUMAR RATH	2025-04-29	Page no 343 not found.
123	D-ABLAPL/12738/2025	ABHINANDAN PRADHAN	2025-04-29	1. In cause title page G.R case no is not furnished correctly. 2.Paragraph sl no is not furnished correctly(Paragraph no 4 is furnished twice). 3. In affidavit, in declaration part no of paragraph should be corrected accordingly)
124	D-ABLAPL/12801/2025	MANORANJAN MUDULI	2025-04-29	.Name Of The Filing Advocate Not In Capital Letters In The application
125	D-BLAPL/12797/2025	JUGALA KISHORE PANDA	2025-04-29	14-NOT PROPERLY INDEXED.
126	D-WA/14771/2025	SAROJ KUMAR JEE, A.G.A	2025-04-29	1. Period of Delay 124 days delay.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 29-04-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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